

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2022 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.42/9/AMR/2021	IA(IBC)/134/2022 IA(IBC)/282/2022	9 of IBC	Thrivani Earthmovers Private Limited (OC) Vs. Navayuga Engineering Company Limited (CD)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No representation for Operational Creditor. The Counsel for the Corporate Debtor present and seeks short time to file counter in IA Nos.134/2022 & 282/2022. The matter adjourned to 15.12.2022 as a last chance.

Sd/-
MEMBER JUDICIAL